

**GOVERNMENT OF INDIA  
ENVIRONMENT, FORESTS AND CLIMATE CHANGE  
LOK SABHA**

UNSTARRED QUESTION NO:240  
ANSWERED ON:09.07.2014  
WANAKBORI THERMAL POWER PLANT  
Patel Smt. Jayshreeben

**Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:**

- (a) whether conditional clearance has been granted for coal based thermal power plant at Wanakbori in Gujarat;
- (b) if so, the details thereof and the reasons therefor;
- (c) whether the Union Government on the instance of the State Government of Gujarat has referred the matter to an expert committee;
- (d) if so, the details and the outcome thereof; and
- (e) the action taken by the Government on the recommendations of the expert committee and the time by which the project is likely to be accorded unconditional clearance?

**Answer**

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FORESTS AND CLIMATE CHANGE (SHRI PRAKASH JAVADEKAR)

(a) to (e): The Government have accorded an amended Environmental Clearance for "Expansion by addition of 1x800 MW (Extension Unit-8) Super-Critical Coal Based Thermal Power Plant at Wanakbori, in Gujarat to M/s. Gujarat State Electricity Corpn. Ltd." on 04.07.2014.